<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO.168 OF 2017 & IA NO. 263 OF 2017

Dated: 6th September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-

Ultratech Cement Limited (Unit-Kotputli Cement Works) Vs.			Appellant(s)
Jaipur Vidyut Vitran Nigam Ltd. & Ors.			Respondent(s)
Counsel for the Appellant(s)	:	Mr. P. N. Bhandari	
Counsel for the Respondent(s)	:	Mr. M. G. Ramachandran Ms. Ranjitha Ramachandran Ms. Poorva Saigal Mr. Shubham Arya for R-1 to 3	

Mr. R.K.Mehta Ms. Himanshi Andely for R-4

<u>ORDER</u>

Learned counsel for the State Commission states that the State Commission does not wish to file any reply.

It is represented that pleadings are complete. List the matter for hearing on <u>13.11.2017.</u>

(I.J. Kapoor) Technical Member ts/tpd (Justice Ranjana P. Desai) Chairperson